duty. This rate is applicable to imports by private clinics also. There is no proposal to abolish the nominal 5% customs duty.

Performance of banks in Bihar

5042. SHRI MOTIUR RAHMAN: Will the Minister of FINANCE be pleased to state:

- (a) the details of nationalised and public sector banks operating in Bihar;
- (b) the details of banks whose performance is best and those whose performance is not satisfactory;
- (c) the details of banks in respect of which complaints of various nature have been received during the last year and the current year so far; and
 - (d) the action taken on each such complaint so far?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM): (a) As reported by the Reserve Bank of India (RBI), details of the State Bank of India (SBI), its Associates and Nationalised Banks operating in Bihar as on 31.12.2004 are at Statement (See below).

- (b) The performance of public sector banks is evaluated by both Reserve Bank of India and Government of India on different parameters for the bank as a whole and not State-wise. All the Public Sector Banks (PSBs) have registered operating profit in their overall operation as on September, 2004.
- (c) and (d) Government of India and RBI keep receiving complaints/ representations on certain operational aspects of banking services provided by banks. These complaints are of general nature and they are taken up with concerned banks by RBI and Government for redressal etc.

Statement

Details of Public Sector Banks (PSBs) operating in Bihar as on 31.12.2004

SI. No.	Name of the Bank	Total No. of branches
1	2	3
1.	State Bank of Bikaner & Jaipur State Bank	6
2.	of India*'	556

1	2	3
3.	State Bank of Patiala	1
4.	Allahabad Bank	144
5.	Andhra Bank	1
6.	Bank of Baroda	82
7.	Bank of India	147
8.	Bank of Maharashtra	4
9.	Canara Bank	79
10.	Central Bank of India	321
11.	Corporation Bank	2
12.	Dena Bank	7
13.	Indian Bank	22
14.	Indian Overseas Bank	11
15.	Oriental Bank of Commerce	4
16.	Punjab & Sind Bank	5
17.	Punjab National Bank	397
18.	Syndicate Bank	18
19.	UCO Bank	154
20.	Union Bank of India	49
21.	United Bank of India	65
22.	Vijaya Bank	5
TOTAL:		2080

Violation of norms for writing off bad loans

 $5043\ SHRI\ C.\ RAMACHANDRAIAH:$ Will the Minister of FINANCE be pleased to state:

- (a) whether the RBI or Government detected any case of gross violation of norms by banks and nationalised financial institutions while writing off bad loans;
 - (b) whether any action is being taken against any erring employees;
- (c) whether the RBI has given any direction to public sector banks for containing the expenses of banks in order to maintain and sustain long-term profitability; and